## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 187/ALD/2017 .

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: En Kay Exports (India ) Ud & En Kay Accessories. section of the companies act/1& B code: U/s 230 of Companies Act, 2013.

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	ANUJASHOI	c PCS	Enkay Exports	
<u>2.</u>		F 5469	Finding Und	Sound
			16187/2017	

## CA No. 187/ALD/2017

Sri Anuj Kumar for the petitioner.

The present company petition is filed as a first stage motion petition seeking dispensation with the meeting of creditors of demerged company and dispensing with meeting of equity shareholders and also dispensing with requirement of issue of publication. The order in detail is recorded separately. The present Company application is allowed and stands disposed of.

Date: 23/01/2018

Typed by Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)